

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2159  
ANSWERED ON:08.08.2005  
NEW IRRIGATION SCHEMES  
Chouhan Shri Shivraj Singh;Murmu Shri Hemlal

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Union Government proposes to implement new irrigation schemes for the benefit of small and marginal farmers;
- (b) if so, the details thereof, State-wise; and
- (c) the total amount allocated/released by the Union Government to the State Governments for the purpose during the last three years, State-wise?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) to (c) Irrigation being a State subject the irrigation projects are planned, formulated and executed by the State Governments out of their own resources as per their priorities. The Central Government has not proposed new irrigation schemes for the benefit of small & marginal farmers. However, a pilot scheme "National project for repair renovation and restoration of water bodies directly linked to Agriculture" has been approved by the Union Government in January, 2005 with a total outlay of Rs. 300 crore for the remaining period of Tenth Five Year Plan. The aims and objectives of the project are to restore and augment the storage capacity of water bodies and to recover and extend their lost irrigation potential. The scheme envisages taking up pilot projects by the States in one or two districts. Ministry of Water Resources has approved 16 district projects of 9 States. A statement showing details of Central share released under the scheme to various States in 2004-05 and in 2005-06 till date is given in Annexure-I. As large number of major and medium irrigation projects in the country are languishing due to various reasons, the most important of them being financial constraints of the State Governments, the Central Government during 1996-97 launched the Accelerated Irrigation Benefits Programme (AIBP) to provide Central Loan Assistance (CLA) to approved ongoing major/medium irrigation projects with the objective to accelerate implementation of these projects which are beyond the resource capability of the States or are in an advanced stage of completion. The criteria for inclusion of projects under AIBP have been relaxed to include minor irrigation schemes of Non-Special Category States with potential more than 100 hectare with preference to Tribal Areas and drought prone Areas which wholly benefit dalits and adivasis. The State-wise details of CLA/grant released under AIBP for the last three years are given in the statement enclosed in Annexure-II. No CLA/grant under AIBP has been released to the States during 2005-06.

Annexure - I

Statement referred to in reply to Lok Sabha Unstarred Question No.2159 for answer on 8.8.2005 regarding New Irrigation Schemes

Details of District Projects approved in Phase-I during 2004-05

Sl. No.	Name of State	Name of District	Estimate cost	Central share	(Rs. crore)	
					Central share released in 2004-05	Central share released in 2005-06
1	Andhra Pradesh	Mahabub Nagar	32.840	24.63	2.44	
		Anantpur	13.770	10.33	0.00	
2	Karnataka	Gulbarga	31.640	23.73	4.42	
		Bangalore Rural	11.010	8.25	1.00	
3	Jharkhand	Saraikela	2.854	2.14	0.33	
		Palamu	10.060	7.55	1.17	
4	Chhattisgarh	Kabir Dham	2.240	1.68	0.00	0.75
5	Orissa	Ganjam	12.820	9.62	1.14	
		Gajapati	6.010	4.51	0.55	
6	Rajasthan	Ajmer	4.489	3.37	0.00	
		Pali	2.450	1.84	0.00	
7	West Uttar		4.934	3.70	0.74	

	Bengal	Dinajpur South-24 Paraganas	18.664	14.00	0.21	
8	Tamil Nadu	Sivaganga i Villupura m	1.222	0.92	0.00	
9	Madhya Pradesh	Tikamgarh	3.923	2.94	0.00	
			168.298	126.24	12.00	0.75
Total						

## Annexure-II

Statement referred to in reply to Lok Sabha Unstarred Question No.2159 for answer on 8.8.2005 regarding New Irrigation Schemes

### STATUS OF CLA/GRANT RELEASED UNDER AIBP FOR THE YEARS 2002-03 TO 2004-05

Sl. No.	State	(Rs. Crore)		
		2002-03 Amount Released	2003-04 Amount Released	2004-05 Amount Released
(1)	(2)	(3)	(4)	(5)
1	Andhra Pradesh	33.186	205.530	87.547
2	Arunachal Pradesh	1.500	20.000	10.000
3	Assam	16.274	19.202	16.930
4	Bihar	14.481	74.644	37.215
5	Chhattisga rh	104.000	74.630	2.925
6	Goa	0.000	2.000	0.650
7	Gujarat	1000.330	650.359	530.500
8	Haryana	18.000	7.735	11.135
9	Himachal Pradesh	8.150	14.692	3.690
10	Jammu & Kashmir	34.999	21.545	12.745
11	Jharkhand	9.670	1.833	21.285
12	Karnataka	620.850	266.478	396.295
13	Kerala	5.665	31.000	49.440
14	Madhya Pradesh	220.000	568.440	516.701
15	Maharashtra	133.134	164.395	529.286
16	Manipur	19.500	15.500	13.000
17	Meghalaya	1.500	1.088	1.744
18	Mizoram	0.750	9.300	5.000
19	Nagaland	2.659	8.000	4.000
20	Orissa	179.570	154.685	24.223
21	Punjab	36.660	0.000	0.000
22	Rajasthan	174.385	499.837	352.904
23	Sikkim	0.750	0.750	0.750
24	Tamil Nadu	0.000	0.000	0.000
25	Tripura	13.395	13.377	11.000
26	Uttar Pradesh	359.000	274.785	175.920
27	Uttarancha l	25.163	25.553	38.992
28	West Bengal	28.133	3.144	13.461
	Total	3061.703	3128.501	2867.338